

tion of DPR and delivery schedule of equipment and spares.

(c) No, Sir.

(d) Bhakra Left Bank Generators have already been uprated from 5x90 MW to 5x100 MW during 1981-85 by Bharat Heavy Electricals Ltd.

[*Translation*]

#### **Private Calls In ITDC Hotels**

5364. SHRI SATYA DEO SINGH: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government propose to fix some norms for restricting the number of private calls in the interest of economy in India Tourism Development Corporation (ITDC) hotels which are running in losses; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). Private telephone calls are not permissible to the employees from official phones in the hotel units of ITDC. However, ITDC's Corporate Office has issued instructions to all hotel units in February 1991, to effect economy in expenditure including official telephone calls.

Calls made by guests in the hotels are chargeable.

#### **Rural Electrification In Sundargarh, Orissa**

5365. KUMARI FARIDA TOPINO: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the number of electrified and unelectrified villages in Sundargarh district of Orissa; and

(b) the time by which the remaining villages are likely to be electrified?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) As per information available as on 31st March, 1991, there are 1363 electrified and 302 unelectrified villages in Sundargarh district of Orissa as per 1981 census.

(b) District-wise rural electrification activities are carried out by the State Electricity Board on the priority accorded by the State Government within the overall allocation for the State.

#### **Modernisation of Balmer Lawrie Company Limited**

5366. PROF. K.V. THOMAS: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the expansion and modernisation programme of Balmer Lawrie Company Limited at Adoor in Kerala is under consideration; and

(b) if so, the details thereof and the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI . S. KRISHAN KUMAR): (a) and (b). No such proposal is under consideration of the Government.

[*Translation*]

#### **Agreement Between Bihar And West Bengal on Distribution of Power**

5367. SHRI BHUVNESHWAR PRASAD MEHTA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether an agreement for power